RAJYA SABHA

Thursday, the 17th *September,* 1964/ *the* 26th *Bhadra,* 1886 *(Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair

ORAL ANSWERS TO QUESTIONS

हैवी इलेक्ट्रिकल्स लिमिटेड में हानि

*२३७. **श्री भगवत नारायण भार्गव :** क्या उद्योग तथा संभरण मंत्री केन्द्रीय सरकार के लेखापरीक्षा प्रतिवेदन (वाणिज्यिक) १९६४ के पृष्ठ ५१ को देखेंगे, जहां लिखा है कि हैवी इलेक्ट्रिकल्स लिमिटेड को १९६०-६१ के बाद से हर साल बराबर हानि हो रही है और ३१ मार्च, १९६३ तक उसे ६११.६० लाख रुपये की हानि हो चुकी है और यह बताने की कृपा करेंगे कि सरकार ने और अधिक हानि को रोकने के लिये क्या कार्यवाही की है ।

t [LOSSES IN HEAVY ELECTRICALS LTD.

•237. SHRI B. N. BHARGAVA: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to page 51 of the Central Government Audit Report (Commercial), 1964, wherein it is stated that Heavy Electricals Ltd., has been incurring losses every year since 1960-61 and the loss incurred upto the 31st March, 1963 amounted to Rs. 611.60 lakhs and state what action has been taken by Government to check further losses?]

उद्योग तथा संभरण मंत्रालय में भारी इंजीनियरी के मंत्री (श्री टी० एन० सिंह) : विदेशी परामर्शदाताओं द्वारा प्रस्तुत विस्तृत परियोजना रिपोर्ट में इन हानियों का अनुमान लगाया गया था । फिर भी संयंत्र में उत्पादन बढ़ाने के सभी प्रयत्न किये जा रहे हैं इसके अतिरिक्त भविष्य में किये जाने वाले सभी संविदाओं में युक्तिसंगत मूल्य समायोजन भी किया जा रहा है तथा खर्च पर अधिक कड़ा नियंत्रण भी रखा जा रहा है ।

t[THE MINISTER OF HEAVY ENGINEERING IN THE MINISTRY OH-INDUSTRY AND SUPPLY (SHRI T. N. SINGH): These losses are anticipated in the Detailed Project Report submitted by the Consultants; every endeavour, is, however, being made to improve production in the plant; reasonable price adjustments are made on all future contracts and stricter control over expenditure is also being exercised.]

श्री भगवत नारायण भार्गव : क्या मैं यह जान सकता हूं कि जिन लोगों के दोष से हर साल इतना नुकसान लाखों रुपये का होता रहा उनमें से किसी के विरुद्ध क्या कोई इन्क्वायरी हुई या कोई कार्यवाही उनके खिलाफ की गई ?

श्री टी० एन० सिंह : मैंने अभी प्रश्न के उत्तर में बताया है कि जब विदेश वालों ने प्रोजक्ट रिपोर्ट बनाई थी तब उन्होंने भी अनुमान किया था कि १९७० तक करीब करीब बराबर नुक्सान होता जायेगा, यहां तक कि अगर कुल लास जोड़ा जाय तो वह करीब ३२ करोड़ रु० तक नुक्सान सन् १९६९ तक हो सकता था । प्रोजेक्ट के बारे में उनके अनुमान में ही ऐसा कहा गया था ।

श्री भगवत नारायण भार्गव : सेन्ट्रल गवर्नमेंट की आडिट रिपोर्ट से मालूम होता है कि बहुत बड़ी संख्या में रुपया किसी आफिसर की ग़लती से लोगों को दिया गया । इसके पृष्ठ संख्या ४४, में यह लिखा है कि ६,००० पाउन्ड का पेमेन्ट कन्सल्टेन्ट्स

t'[ ] English translation.

को दे दिया गया जो कि गलती बाद में मालूम हुई और पब्लिक अकाउण्ट्स कमेटी ने कहा कि इसकी जांच की जाय। फिर जिस फाइल में यह रुपया दिया गया था वह फाइल मिनिस्ट्री से गायब हो गई। इस रिपोर्ट में यह लिखा है कि जनवरी १९६४ तक इस फाइल का पता नहीं लगा। इसके अतिरिक्त २०,००० पाउण्ड कन्सल्टेन्ट को इस प्रकार दूसरी बार दिया गया है जो कि नहीं दिया जाना चाहिये था। फिर इसी प्रकार तीसरी बार २५,००० पाउण्ड जो ड्राफ्ट एग्रीमेंट कन्सेल्टेन्ट से हुआ था, उसको दिया। मैं जानना चाहता हूं कि क्या उनके बारे में कोई जांच बाद में हुई और वह फाइल मिली कि नहीं ?

श्री टी० एन० सिंह : जरूर जांच हुई होगी, लेकिन मैं इसके बारे में नोटिस चाहूंगा तफ़सील से उत्तर देने के लिये।

SHRI G. M. MIR: I would like to know when the Heavy Elactricals Ltd. has been incorporated and what was its authorised capital? May I also know whether it was incorporated with foreign collaboration? I would also like to know whether the targets prescribed in the Project Report have been achieved and whether it is a fact that these losses about which this question has been asked are due to the fact that there were thefts in the Store and also misappropriation and, if so, whether any action has been taken against the defaulters.

SHRI T. N. SINGH: Sir, the losses are due to more than one factor. Initially even, the project was expected to have a loss because of the long programme of construction, progressive assembly, etc. and also its coming into full production at a later stage. It is a highly complicated job. Sir, it is true that there were other deficiencies also but I can only assure the House that we are making every effort to improve the position at Bhopal.

श्री भगवत नारायण भार्गव : इसी सेन्ट्रल गवर्नमेंट को आडिट रिपोर्ट से यह भी मालूम होता है कि एक अधिकारी लियेजां आफिसर था जिसने १ करोड ७५ लाख २४७ रु० गायब किये और जिस रोज यह बात मालूम हुई उसी रोज उसने आत्म-हत्या कर ली। उसके बाद इन्क्वायरी कमेटी बैठाई गई। मैं यह जानना चाहता हूं कि क्या इस इन्क्वायरी कमेटी की रिपोर्ट गवर्नमेंट के पास आई अगर आई तो उसका नतीजा क्या निकला ?

श्री टी० एन० सिंह : इसका उत्तर देने के लिये भी मैं नोटिस चाहूंगा।

SHRI G. M. MIR: I would like to know whether it is a fact that when the theft occurred in the Store, a complaint was made with the police but the police refused to register that complaint?

SHRI T. N. SINGH: I cannot say offhand about this question but I will find out the facts and let you know in course of time.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि हैवी इलेक्ट्रिकल्स भोपाल में आम तौर पर जो हड़तालें होती रही हैं क्या उसकी वजह से भी ज्यादा नुकसान हुआ है और मैं जानना चाहूंगा कि वहां इस प्रकार का वातावरण होने का क्या कारण है और इसके लिये किस पर जिम्मेदारी आयद होती है। इसके बारे में भी क्या गवर्नमेंट किसी प्रकार से सोच रही है। पिछले दिनों में यह भी मालूम हुआ था कि वे वर्कर्स वहां मशीनरी को भी नुकसान पहुंचाने की कोशिश कर रहे हैं। तो सरकार ने इसके बारे में क्या फैसला किया है ?

श्री टी० एन० सिंह : यह ठीक है कि हड़ताल्स से फैक्टरी को नुकसान हुआ है और यह भी ठीक है कि कुछ ऐसी भी बातें सुनने

में और देखने में आई। इसके कई कारण हैं, कुछ इंतजाम की खतायें भी हो सकती हैं कुछ वर्कर्स की तरफ से भी, हो सकता है, कुछ नासमझी की बातें हैं। उन सबको दूर करने की कोशिश कर रहा हूं और यह मैं कह देना चाहता हूं कि हाल में वहां के वातावरण में काफी सुधार हुआ है।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या वहां पर प्रान्तीय शासन द्वारा मजदूर संगठनों के रिकागनिशन में पक्षपात किये जाने के कारण मजदूरों में भयंकर असंतोष है, जिसका परिणाम काम का स्लो डाउन होना और स्ट्राइक्स का होना है और मशीन को नुक्सान पहुंचाना है। अगर है तो इस बारे में शासन ने क्या कदम उठाये ?

श्री टी० एन० सिंह : नहीं, इस बात को नहीं माना जा सकता कि कोई विशेष पक्षपात किया गया है। जो रिप्रेजेन्टेटिव्ह यूनियन थी उसको माना गया, अब उसके अलावा दूसरे यूनियनों को नहीं माना जा सकता ।

SHRI A. D. MANI: Is it a fact that part of this loss is due to the fantastic charges which the Government is paying to the Consultants, one of whom, 1 understand, gets about Rs. 20,000 a month?

SHRI T. N. SINGH: Sir, I cannot say anything exactly about that but I can assure the House that we are looking into this question of various kinds of remunerations and payments to be made to our Consultants and others.

SHRI B. K. P. SINHA: May I know if it is has been brought to the notice of the Government that these frequent strikes and stoppages of work, which have contributed to these losses, have partially been caused by acute differences among the officers of the higher ranks and, if so, what steps the Government have taken or they propose to take in order to remedy this state of affairs?

SHRI T. N. SINGH: I have not come across any such complaints but if the hon. Member draws our attention to any specific complaints, I will look into them.

SHRI ARJUN ARORA: May I know if the Government has taken any steps to re-examine its policy and its approach pertaining to labour, because it is the bad industrial relations in the plant which have led to a very low degree of productivity? May I also know whether any scientific survey about the industrial relations and tensions in existence in that plant has been undsrtaken or is proposed to be undertaken?

SHRI T. N. SINGH: It is true, Sir, that the industrial relations have not been very happy at Bhopal. At the same time steps are being taken to improve these relations. Regarding scientific methods, Sir, we are taking assistance in the matter from our own labour experts in this line. If any further assistance is considered to be necessary in this regard, that will also be done.

SHRI NIREN GHOSH: Is it a fact that this plant was to deliver equipments to the Gujarat Electricity Board and it was not in a position to do so and because o'f that the management engineered a lockout in order to escape criticism on that score?

SHRI T. N. SINGH: Sir, at this stage I cannot say off hand about any individual order.

There have been disputes and they have been settled in Bhopal as well. But I must say that the relations are not at all hapny with which I am myself not satisfied. Steps certainly will be taken to improve the relations.

SHRI P. K. KUMARAN: Just two days back I read in the papers that the President of the Madhya Pradesh A.I.T.U.C. has threatened to go on hunger-strike. This has been going on

for the last two or three years; year by year the situation there is deteriorating as far as relations between the management and the labour are concerned. May I know, Sir, what concrete steps Government purpose to take in order to settle the affairs amicably? I mean some sort of common machinery having representation for all parties has to be created so that issues can be discussed and mutually settled.

SHRI T. N. SINGH: The machinery is already there. There is a representative Union which is fully entitled to make any representation in regard to labour problems.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, the names of the Virions that are working in that factory?

SHRI T. N. SINGH: There is one Union, Heavy Electricals Trade employees Union, which is recognised as the representative trade union. There is another Union which is not recognised, called the HESTU.

SHRI G. M. MIR: May I know, Sir whether it is a fact that the losses ir. the Heavy Electricals are due tc theft and misappropriation mostly bj officials, Storekeepers and others and further, may I also know whethei these losses have been written off bj the Genera] Manager?

SHRI T. N. SINGH: If the hon Member supplies me the details, '. shall certainly look into them.

SHRI R. S. KHANDEKAR: May] know. Sir. whether it is a fact that ir this factory there was a wage increase recently when the President of the A.I.T.U.C, Madhya Pradesh, threatened to go on fast, while no increase ii wages was given although so manj Unions before this incident agitated fo; their demands? May I know th« reason for this?

SHRI T. N. SINGH: I may inform the hon. Member that the question of their wage raise has been under examination for the last more than one month, at least ever since I joined this Ministry. And this decision has nothing to do with any individual's threat to fast.

प्रथम श्रेणी के डिब्बों के लिये कंडक्टर

*२३८. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और बम्बई तथा दिल्ली और मद्रास के बीच चलने वाली किन किन यात्री गाड़ियों के प्रथम श्रेणी के डिब्बों के लिये कण्डक्टरों की व्यवस्था नहीं है, और

(ख) कंडक्टरों की व्यवस्था न होने के क्या कारण हैं ?

t [CONDUCTORS FOR FIRST CLASS COMPARTMENTS

♦238. SHRI V. M. CHORDIA: Will the Minister of RAILWAYS be pleased to state:

(a) the names of passenger trains running between Delhi and Bombay and Delhi and Madras for which there is no provision for conductors for first class compartments; and

(b) the reasons thereof?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह) : (क) केवल पहले दर्जे के डिब्बों या कक्षों के लिये अलग से कंडक्टर या कंडक्टर गार्ड नहीं रखे जाते । लेकिन इन मार्गों पर चलने वाली सभी गाड़ियों के पहले दर्जे के सभी गलियारेदार डिब्बों में परिचारों की व्यवस्था है ।

(ख) सवाल नहीं उठता ।

†[ ] English translation.